

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 130

IA No.1428/23
IN
CP(IB) No. 173/Chd/Pb/2020
(Admitted)

IN THE MATTER OF:

Aman Bajaj, Proprietor of M/s Jagir Chand Sham Sundar ...Petitioner

Vs.

Ram Lal Aneja Food Pvt. Ltd. ...Respondent

Under Section: 9 IBC 2016, 66(1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.07.2024.

13.05.2024

Pooja

-Sd/-
Court Officer